

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal District and Sessions Judge,
Bhaderwah, Kulgam, Budgam, , Ladakh,
and Ganderbal

IVth Reminder

NO:- 38094-98/14 Dated :- 24/09/2018
Subject :- Awaiting information regarding cases both Civil and Criminal which
are more than 5 and 10 years old at the end of July, 2018.

Kindly refer to this Registry's Circular NO:- 85 dt:- 19.07.2018 on the
subject cited above, it is informed that the statements regarding **cases both Civil
and Criminal which are more than 5 and 10 years old** is still awaited from your
court and courts subordinate to you (Consolidated) despite reminders and lapse of
more than one month .

In this connection, it is again requested to kindly expedite the matter
and furnish the same to this registry by or before 27th, September, 2018 through e
mail or tele fax No. 0194-2506639 so that we may able to transmit the same to
the Apex court of India, New Delhi .

Yours faithfully,

NO:- 38094-99/14 Dt:- 24/09/2018
Copy forwarded Incharge NIC, High Court Wing, Srinagar for uploading the same
on High Court web site.

Assistant Registrar

Assistant Registrar